

**Central Administrative Tribunal  
Principal Bench**

**OA No.105/2016**

New Delhi, this the 03<sup>rd</sup> day of October, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Augustus Kerketta, Age 49 (appx.)  
ALC (Designation) Asstt. Legislative Counsel  
S/o Christ Hira Kerketta  
R/o Flat No.60 D Pocket-I, Sector-10  
Dwarka, New Delhi-110075. ..Applicant

(By Advocate: None)

**Versus**

1. UPSC through Secy. Dholpur House  
Shahjahan Road, New Delhi-01.
2. UOI through Secy, Ministry of Law & Justice  
Legislative Department, 4<sup>th</sup> Floor,  
Shastri Bhavan New Delhi-01. ..Respondents

(By Advocate: Shri D.S. Mahendru for Respondent No.1 and Shri Rajesh Katyal for Respondent No.2)

**ORDER (ORAL)**

**Justice Permod Kohli, Chairman :-**

None is present for the applicant. From the last order, it is seen that neither the applicant nor his counsel was present on the last date of hearing.

2. It appears that the applicant is not interested in prosecuting this Application. The same is dismissed for default of appearance and non prosecution.

**( V N Gaur )  
Member(A)**

**(Justice Permod Kohli)  
Chairman**

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